

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, **dated 20-11-2020**

MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.			Plaintiff / Defendants Name
1.	O.S.	719/16	- Gowramma V/s. Narayana Swamy
2.	O.S.	825/06	- Narayana Swamy V/s. Ramesh
3.	O.S.	1361/06	- Narayana Swamy V/s. Ramesh
4.	O.S.	667/08	- Aruna V/s. Akkayamma
5.	O.S.	784/16	- Ananda V/s. Lakshamma
6.	O.S.	141/17	- Lakshmipathi V/s. Puttamma
7.	O.S.	96/15	- Rajkumar V/s. Ragunath
8.	O.S.	816/16	- Rangamma V/s. Narayanamma
9.	O.S.	622/06	- Nayar V/s. Narayanamma
10.	O.S.	176/19	- M/s. Pushrock En.Pvt.Ltd. V/s. Hanumantha
11.	O.S.	511/15	- Manjunath V/s. Akkayamma
12.	O.S.	737/08	- Venkatappa V/s. Munirajappa
13.	O.S.	538/11	- Maligachar V/s. Krishnamurthy
14.	O.S.	251/15	- Poojamma V/s. Munikadiramma
15.	O.S.	493/12	- Munikrishnamma V/s. Kempanna
16.	O.S.	461/06	- Anjinappa V/s. Sathish
17.	O.S.	871/08	- Dilshad V/s. Mammusab
18.	O.S.	362/15	- Venkata Swamy V/s. Hanumanthaiah
19.	O.S.	321/14	- Ravindra Goyal V/s. Metro Corp.
20.	O.S.	162/14	- Shantamma V/s. Parvathamma
AFTERNOON SESSION			
Hearing / Arguments			
21.	F.D.P.	14/12	- Vishwanathappa /s. Honnappa
22.	Misc.	6/15	- SLAO V/s. Dasappa
23.	O.S.	103/11	- Mehrunnisa V/s. Akramulla
24.	O.S.	49/19	- Manjula V/s. Munivenkatamma
25.	O.S.	731/18	- Rathnamma V/s. Hanumappa
26.	O.S.	803/07	- Subrayappa V/s. Krishnappa
27.	O.S.	1501/06	- Ramanjinappa V/s. Ammakka
28.	O.S.	776/16	- Raghu V/s. Rajanna
29.	O.S.	279/19	- Arasappa V/s. Nagraja
30.	O.S.	568/14	- Ramakrishna V/s. Narasimhappa
31.	O.S.	386/07	- Venkatamma V/s. Akkamma
32.	O.S.	195/11	- Abdul Rasul V/s. Muniraju
33.	O.S.	449/08	- Krishnamma V/s. Mallappa

34.	O.S.	873/16	-	Manjunath V/s. Parameshwarachar
35.	O.S.	649/20	-	K. Lakshmikantha V/s. R.Ashwathnarayana
36.	O.S.	253/20	-	G.Santhosh Kumar V/s Munipoojappa
37.	O.S.	1145/07	-	H.R. Chaithra V/s. H.R. Rajagopal
38.	O.S.	229/15	-	Dodda Muniyamma V/s.Chikka Muniyamma
NEW SUITS				
39.	M.A.	19/20	-	Vajiha Sulthana V/s. Manna Bi

N. S.
Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI, Cause List,
Dated 20-11-2020.

MORNING SESSION				
HEARING				
Case No.		Plaintiff Name	Defendants Name	
1.	O.S.	533/20	- Jyothi	Reetamma
2.	O.S.	222/12	- Ramanjinappa	Ammayappa
3.	O.S.	338/20	- Muniyappa	Laxminarasamma
4.	O.S.	236/11	- Natharam	Munishami Gowda
5.	O.S.	2141/06	- Nataraj	Susheelamma
6.	O.S.	916/08	- Mariswamy	Thoppaiah
7.	O.S.	286/11	- Setty	State of Karnataka
8.	O.S.	368/11	- Dharmaraj	Chinnappa
9.	O.S.	635/13	- Narayanamma	Venkatesh
10.	O.S.	67/06	- Raju	Muniyamma
11.	O.S.	266/16	- Anusuyamma	Krishnamma
12.	O.S.	226/09	- Thimmarayappa	Muniyappa
13.	O.S.	159/18	- Muniyappa	Bachanna
14.	O.S.	21/09	- Anjinappa	Chowdamma
15.	O.S.	210/20	- Ananda	Lakshamma
16.	O.S.	906/19	- Ravi	Rukminiyamma
17.	O.S.	395/09	- Pillappa	Chennarayappa
18.	O.S.	500/16	- Nagaraju	Gopal Gowda
19.	F.D.P.	31/06	- Mune Gowda	Muniraju
20.	O.S.	4/18	- Ganadhar	Manjulamma
AFTERNOON SESSION				
21.	O.S.	463/16	- Veeranna	Chandregowda
22.	O.S.	837/06	- Thippamma	Munishamappa
23.	O.S.	903/19	- Gowramma	Jayamma
24.	O.S.	342/11	- Venkateshamma	Chennamma
25.	O.S.	733/19	- Eqbal Hussain	Munichikkamma
26.	O.S.	2074/06	- Muni Arjunappa	Ramakka
27.	O.S.	858/14	- Nanjamma	Ramesh
28.	O.S.	209/07	- Mukesh	Adbul Rasheed
29.	O.S.	488/16	- Sarojamma	Gopalappa
30.	O.S.	925/08	- Shanthamma	Munishamappa
31.	O.S.	791/19	- Srinivasa	Chikkajanappa
32.	O.S.	880/14	- Gangamma	Mustharri Abid
33.	O.S.	763/19	- Lakshamma	Patalappa
34.	O.S.	753/19	- The State Bank of India	Bhagavathappa
35.	O.S.	5/18	- Kempamma	Munikempanna
36.	O.S.	638/12	- Narayanappa	Gowramma
37.	O.S.	656/20	- Ravikumar	Mohan
38.	O.S.	914/19	- Kanka Lakshmi	Munivenkatappa
39.	O.S.	47/09	- Anjinappa	Narayanappa
40.	O.S.	886/19	- Bhagyamma	Munichikkamma

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

Sheet

IN THE COURT OF B ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVAHAHALLI
CAUSE LIST, DATED 20-11-2020

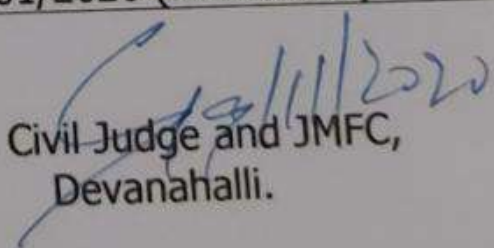
MORNING SESSION		
EVIDENCE		
Case No.	Plaintiff / Defendants Name	
1	O.S. 390/2014	Anjnamma V/s Gowramma
2	O.S. 178/2012	Lakshnamamma V/s The Chairman KPTCL
3	O.S. 146/2016	Latha Amashi alias Latha Prabhaathi Amashi V/s Narjamma
4	O.S. 580/2010	Guruswamy V/s B.S.N. Hari
5	O.S. 577/2010	Narjemariyappa V/s State of Karnataka
HEARING/ARGUMENTS		
6	O.S. 469/2019	Rajappa V/s Arogyappa
7	O.S. 420/2017	Munithayamma V/s Munirathnamma
8	O.S. 420/2013	Kamalakshi V/s Sriramalah
9	O.S. 192/2013	Shanthamma V/s R. Venkatappa @ Thatappa
10	O.S. 79/2017	M.Shivakumar V/s Telecom Emp. Co-operative Housing Soc. Ltd.
11	O.S. 537/2019	Amaravathi V/s Munivenkataswamy alias Venkatashamappa
12	O.S. 589/2010	Muniakkayamma V/s Rathnamma
13	O.S. 498/2010	Krishna Murthy V/s Muniyappa
14	O.S. 488/2009	Gowindamma V/s Narayanaswamy
15	O.S. 214/2017	Srinivas.B.V. V/s The Zilla Panchayath
16	O.S. 592/2010	Y.V. Rathnamma V/s Narasappa
17	O.S. 65/2014	Akkayamma V/s Narasappa
18	O.S. 151/2016	Pillamma V/s S.P.Subhanna
19	O.S. 455/2013	Sumithra V/s Ramakka
20	O.S. 139/2017	Anil Sivasankaran V/s Munishamappa
AFTERNOON SESSION--HEARING/ARGUMENTS		
21	O.S. 277/2017	Gowramma V/s Akkayamma
22	O.S. 860/2015	Narayanamma V/s Narayanamma
23	O.S. 563/2010	G.Venkatalakshnamamma V/s Munithayamma
24	O.S. 640/2009	Anandamma V/s Muniswamalah
25	O.S. 635/2014	Jayamma V/s Kantharaju @ Kanthappa
26	O.S. 759/2015	Munirathnamma V/s Lakshminarayana
27	O.S. 1500/2006	V. Venkatesh Murthy V/s Ammakka
28	O.S. 456/2019	Rathnamma V/s Jayamma
29	O.S. 477/2017	Renukadevi.N. V/s Manjula Devi
30	O.S. 169/2016	Raghavendra.S V/s Rajeswari
31	O.S. 518/2013	Shanthamma V/s Rathnamma
32	O.S. 377/2019	J.Grish V/s Sumithra
33	O.S. 428/2014	Purushothamma V/s Chinnamma
34	O.S. 72/2017	S.Shyla V/s Ramesha
35	O.S. 563/2013	Rajamma V/s Munirajamma
36	O.S. 1085/2006	C. Ravishankar V/s Naganna
37	O.S. 1086/2006	C. Ravishankar V/s Naganna
38	Mis. 11/2013	K.Dinesh Vs Muni Akkayamma
39	O.S. 950/2020	K.Ravichandra V/s Krishnappa
40	O.S. 953/2020	C.Basavarajiah V/s Leelavathi

B Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE: All advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 20-11-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<p><u>HEARING</u></p> <ol style="list-style-type: none">1. PCR...../2020(Geetha)2. PCR...../2020(Maregowda)3. PCR...../2020(Maregowda)4. Cmis...../2020(M/S Cent Bank)5. O.S.231/2020 <p><u>EVIDENCE</u></p> <ol style="list-style-type: none">6. Cmis.22/20207. Cmis.21/20208. Cmis.20/20209. Cmis.19/202010.PCR.150/202011.PCR. 176/202012. Cmis.229/202013. PCR.342/201814. PCR.214/202015. PCR.266/202016. O.S.621/200917. O.S.779/201118. O.S.147/2012 <p><u>ARGUMENTS</u></p> <ol style="list-style-type: none">19. O.S.631/200820. O.S.471/2012	<p><u>HEARING</u></p> <ol style="list-style-type: none">1. O.S.375/20092. O.S.105/20133. O.S.857/20134. O.S.403/20165. O.S.35/20176. O.S.51/20177. O.S.151/20178. O.S.251/20179. O.S.265/201710.O.S.311/201711.O.S.349/201712.O.S.471/201713.O.S.577/201714.O.S.675/201715.O.S.31/201816.O.S.119/2008 <p><u>ORDERS</u></p> <ol style="list-style-type: none">17. O.S.565/200718. Cmis.163/202019. Cmis.153/2020 <p><u>NEW SUIT</u></p> <ol style="list-style-type: none">20. O.S.501/2020 (Nimunnisa)


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 20-11-2020

AFTERNOON SESSION	
CIVIL AND CRIMINAL CASES	
<u>HEARING/ARGUMENTS</u>	
1.	O.S.568/2012
2.	O.S.324/2020
3.	O.S.608/2018
4.	O.S.14/2010
5.	O.S.436/2020
6.	O.S.236/2020
7.	C.Mis.396/2018
8.	PCR .../2020 (Mahesh Kumar)
9.	PCR .../2020 (Asha)
10.	C.Mis.213/2020
11.	Cr.No.90/2020 (Chikkajala P.S)
<u>EVIDENCE</u>	
12.	PCR.201/2020
13.	C.C.4161/2017
14.	C.C.4162/2017
15.	C.C.4163/2017
16.	C.C.4165/2017
17.	C.C.4166/2017
<u>ORDERS</u>	
18.	PCR 275/2020
19.	PCR 279/2020
<u>NEW SUITS</u>	
20.	O.S.500/2020 (H.P.Devaraju)

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
Addl. Civil Judge and JMFC,
Devanahalli